

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.599/2004.

Friday this the 24th day of September 2004.

CORAM:

HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER
HON'BLE MR. H.P.DAS, ADMINISTRATIVE MEMBER

(By Advocate Shri. Johnson Gomez)

vs.

1. Union of India, represented by the Secretary to Government of India, Department of Space, Government of India, New Delhi.
2. The Administrative Officer (Recruitment Section) Department of Space, Thiruvananthapuram.
3. The Head of Personnel & General Administration, Vikram Sarabhai Space Centre, Thiruvananthapuram.
4. The Director, Vikram Sarabhai Space Centre, Thiruvananthapuram. Respondents

(By Advocate Shr C.N.Radhakrishnan)

The application having been heard on 24.9.2004, the Tribunal on the same day delivered the following:

O R D E R (Oral)

HON'BLE MR.KV.SACHIDANANDAN, JUDICIAL MEMBER

When the matter was taken up, learned counsel for the applicant submitted that the applicant does not wish to proceed with the O.A. and he seeks permission to withdraw the same. Permission is granted. O.A. is dismissed as not pressed.

Dated the 24th September, 2004.

12-6.2d

H.P.DAS
ADMINISTRATIVE MEMBER

K. V. SACHIDANANDAN
JUDICIAL MEMBER

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